

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

M.A. No. 43/2025

In

ORIGINAL APPLICATION NO. 584 OF 2024

IN THE MATTER OF:

Rakesh Bharadwaj

.....PETITIONER

VERSUS

State of Haryana & Ors.

.....RESPONDENT

MEMO OF PARTIES (As Per ORDER DATED 16.04.2025)

Rakesh Bharadwaj

.....PETITIONER

VERSUS

1. State of Haryana

Through District Magistrate, Rohtak

Room No. 202, Old Building, Mini Secretariat Building, Rohtak- 124001

Email: dcroh@hry.nic.in/ commroh@hry.nic.in

Respondent No.1

2. Nagar Palika Parishad

Rohtak through Executive Officer

Near Ambedkar Chowk, Opposite BSNL Office

Municipal Corporation Rohtak

Email: cmc-rohtak@ulbharyana.gov.in

Respondent No.2

3. Haryana State Pollution Control Board

Through its Member Secretary,

C-11, Sector-6, Panchkula, Haryana - 134109

Email: hspcb@hry.nic.in/ hqhspcb@hspcb.org.in

hspcbho@gmail.com/ hspcbrojr@gmail.com

Respondent No.3